CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Original Application No.311/2006 This the 29 day of August 2008

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Ishwari Prasad Vishwakarma, aged about 56 years, son of Late Sri B.N. Vishwakarma, resident of Type IV/29 Kendranchal Colony, Sector 'K' Aliganj, Lucknow. Presently working as Junior Engineer in the office of Executive Engineer, Midddle Ganga Division-I, Jal Tarang Bhawan, Aliganj, Lucknow.

...Applicant.

By Advocate: Shri R.B. Lal.

Versus.

- 1. Union of India, through Secretary, Ministry of Water Resources, New Delhi.
- 2. Chairman, Central Water Commission, New Delhi.
- 3. Chief Engineer, C.W.C., Upper Ganga Basin Organisation, Lucknow.
- 4. Superintendent, Central Water Commission, Co-ordination Office of Chief Engineer, Upper Ganga Basin Organisation, Lucknow.
- 5. Superintending Engineer, C.W.C. Hydvological Observation Circle, Varanasi.
- 6. Executive Engineer, Madhya Ganga Division-I, Jal Tarang Bhawan, Aliganj, Lucknow.

...Respondents.

By Advocate: Ms. Poonam Sinha.

ORDER

BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

The applicant has filed OA for quashing of the transfer order Dt. 05.06.2006, under which he was transferred from the Office of

Madhya Ganga Mandal-Pratham (Mukhyalaya) Kendriya Jal Ayog, Lucknow to Paliakalan Sthal (Madhya Ganga Mandal-Pratham) with all consequential benefits. At this stage, the learned counsel for respondents has filed a copy of the order dated 13.08.2008 issued by Respondent No.3, stating that the transfer order of the applicant covered under Annexure-A-1 Dt. 05.06.2006 has been cancelled and the same has been recorded. In view of the cancellation of the impugned transfer order of the applicant covered under Annexure-8 Dt. 13.08.2008, the OA has become infructuous.

In the result, OA is dismissed as infructuous. No costs.

(M. KANTHAIAH)

MEMBER (J)

Y-06-08

/amit/.